

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

(THIS THE 11th DAY OF **January** 2010)

Present

Hon'ble Mr. Justice A.K. Yog, Member (J)
Hon'ble S.N. Shukla, Member (A)

Civil Misc. Contempt Petition No.153 of 2005

In

Original Application No. 1222 of 2004
(U/S 19, Administrative Tribunal Act, 1985)

Madan Lal Pathak aged about 50 years, S/o Sachidanand Pathak R/o House No.ET/75-A Cont Colony Mahura. *Applicant*

By Advocate : *Shri C.P. Srivastava*
Shri A. Chandra
Shri A. Kumar

Versus

Sri Krishna Singh, Assistant Divisional Engineer Mathura Cantt, Mathura. *Respondent*

By Advocate : *Shri K.P. Singh*

ORDER

(Delivered by: Justice A.K. Yog, Member-J)

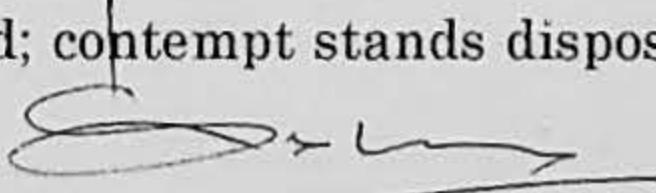
Heard learned counsel for the parties.

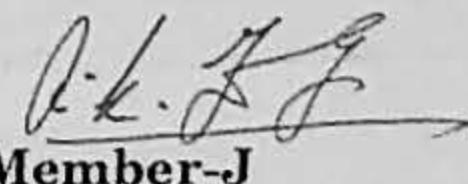
2. Sri K.P. Singh, learned counsel for the Respondent stated that order in question passed by this Tribunal has been complied with.

3. Sri S.S. Sharma, holding brief of Sri C.P. Srivastava, learned counsel for the Applicant does not dispute the same and concedes that order has been complied with.

4. In view of the above, notice issued to the respondent for contempt stands discharged; contempt stands disposed of without further action.

No costs.


Member-A


Member-J

Sushil